

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**[Civil Miscellaneous Appellate Jurisdiction]**

**M.A. No. 186 of 2019**

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**CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through :-Video Conferencing)**

.....  
For the Appellant(s) : Mr. A. K. Lal, Advocate.  
For the Resp, No.1 : Mr. Afaque Rashidi, Advocate  
For the Resp, No.2 : Mr. Pratyush Kumar, Advocate  
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**04 / 13.04.2021.** On the joint prayer of the parties, put up this case in the next week.

In the meantime, parties are directed to exchange their pleadings.

**(Kailash Prasad Deo, J.)**

Sandeep/